

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP/4(IB)/CB/2017  
NAME OF THE TRANSFEROR : CMI ENERGY INDIA PVT LTD  
NAME OF THE TRANSFERRE : EASUN REYROLLE LIMITED  
UNDER SECTION : 9 Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Senitha k

co-counsel for Respondent- Senitha

V. SURIE SH

Co-counsel for Petitioner V. Surie SH

S.K. G. up for

ORDER

Senior Counsel representing both the parties are present and submitted their arguments. Order is reserved.

K Anantha Padmanabha Swamy  
Member (Judicial)

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